



॥ आयकर अपीलीय न्यायाधिकरण, पुणे “बी” न्यायपीठ, पुणे में ॥
IN THE INCOME TAX APPELLATE TRIBUNAL, PUNE “B” BENCH, PUNE
BEFORE SHRI S.S. GODARA, JUDICIAL MEMBER

AND

SHRI G. D. PADMAHSHALI, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No.725/PUN/2019

निर्धारण वर्ष / Assessment Year : 2015-2016

Pritishkumar Amitkumar Chatterjee
F-2, Savera Press Comps Pvt. Ltd.,
MIDC Area Waluj, Aurangabad – 431136
PAN:ACRPC4740L

..... अपीलार्थी / Appellant

बनाम / V/s.

Asst. Commissioner of Income Tax,
Circle – 2, Aurangabad

..... प्रत्यर्थी / Respondent

द्वारा / Appearances

Assessee by : None for the Assessee

Revenue by : Shri M.G. Jasnani

सुनवाई की तारीख / Date of conclusive Hearing : 30/09/2022

घोषणा की तारीख / Date of Pronouncement : 07/10/2022

आदेश/ ORDER

PER G. D. PADMAHSHALI, AM;

This appeal challenges the order of Commissioner of Income Tax (Appeals)-2, Aurangabad [for short “**CIT(A)**”] dt. 06/02/2019 passed u/s 250 of the Income-tax Act, 1961 [for short “**the Act**”], which ascended out of assessment order dt. 29/12/2017 passed u/s 143(3) by the Asstt. Commissioner of Income Tax, Circle-2, Aurangabad [for short “**AO**”] for assessment year [for short “**AY**”] 2015-16.



2. On this date of physical hearing, the learned departmental representative [for short "**DR**"] referring to Form No 5 an order for full and final settlement of tax arrears issued u/s 5(2) r.w.s. 9 of the **Direct Tax Vivad se Vishwas Act, 2020** [for short "**VSVA**"] entreated that, the assessee has settled the present dispute under **VSVA**, consequently in the light of provisions of section 4(3) of VSVA, the present appeal ceases to be prosecuted.

3. In the evince of Form No. 5 r.w.r. 4(3) of DTVSV-Rules, 2020 the present appeal of appellant is deemed as withdrawn, ergo we order accordingly.

4. **Resultantly, the appeal of the appellant assessee is dismissed as withdrawn in above terms.**

In terms of rule 34 of ITAT Rules, the order pronounced in the open court on this Friday 07th day of October, 2022.

-S/d-

S. S. GODARA
JUDICIAL MEMBER

-S/d-

G. D. PADMAHSHALI
ACCOUNTANT MEMBER

पुणे / PUNE ; दिनांक / Dated : 07th day of October, 2022.

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

- 1.अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT-2, Aurangabad (M.H.-India)
4. The CIT(A)-2, Aurangabad (M.H.-India)
5. DR, ITAT, Pune Bench 'B', Pune
6. गार्डफाइल / Guard File.

आदेशानुसार / BY ORDER,
वरिष्ठ निजी सचिव / Sr. Private Secretary